

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 26786 of 2020**

***Janghyaseni Mohapatra***

....

***Petitioner***

Mr. Omkar Devdas, Advocate

*-versus-*

***Government of Odisha and Another***

...

***Opposite Parties***

Mr. P.K. Muduli, Addl. Govt. Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K. PATTANAİK**

**Order No.**

05.

1. Mr. P.K. Muduli, learned Additional Government Advocate assures the Court that counter affidavit will be filed within three days with an advance copy to learned counsel for the Petitioner, who is permitted to file a rejoinder affidavit before the next date.
2. List on 22<sup>nd</sup> August, 2022 at 2 pm.

**ORDER**  
**07.07.2022**

ORISSA

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R.K. Pattanaik)***  
***Judge***